

NOTICE

Please take notice that following case shall be taken up by Hon'ble Division Bench No. 01 comprising Hon'ble The Acting Chief Justice and Hon'ble Mrs. Justice Anubha Rawat Choudhary on 01.02.2024 at 10:30 AM under the heading for "Orders" in Court No. 02.

Filing No. 2474 / 2024 HEMANT SOREN PIYUSH CHITRESH AMIT KUMAR DAS

Vs SHRAY MISHRA

DIRECTORATE OF ENFORCEMENT and Anr.

By Order,

Dated the 31st January, 2024
High Court of Jharkhand, Ranchi

Sd/-
(Biresh Kumar)
Joint Registrar (L&C) I/c